

Land to Political Parties in Delhi

197. SHRI SHANKERSINH VAGHELA:
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) the details of the land/sites in Delhi
allotted so far to trusts/political parties and
their front organisations;

(b) the conditions governing such allot-
ment, lease, sale etc. including price of the
land licence fee and other charges; and

(c) the locations of the accommodation

allotted to political parties and their front
organisations in Delhi from the general pool
and conditions of licence fees/rental liabil-
ity?

THE MINISTER OF URBAN DEVEL-
OPMENT (SHRI MURASOLI MARAN): (a)
to (c). The particulars of land allotted to
political parties are given in statement I be-
low. The particulars of accommodation allot-
ted to political parties and their front organi-
sations from General Pool Accommodation
and in Vithal Bhai Patel House are given in
statements II & III below.

STATEMENT I*List of Political parties to whom land has been allotted*

Sl. No.	Name & Address of Political Party	Location	Rates at which allotted	Amount of Ground Rent and licence fee per annum	Other conditions
1	2	3	4	5	6
1.	Delhi Pradesh Congress Committee (I) 2, Talkatora Road, New Delhi-110001.	Plot No.2 Rouse Avenue Institutional area Area - 1127 sq. yds. Allotted on 15.5.87	Rs. 1500/- per sq. mt. plus 2 1/2% Ground Rent	Premium - 14,14,405.30 G. Rent - 35,360.15	For construction of DPCC(I) Bhawan.
2.	Communist Party of India, Ajay Bhawan, Kotla Marg, New Delhi	Plot No.15 Rouse Avenue Area - 0.3 acres Allotted on 2.12.67	Rs. 2.75 lakhs per acre plus 2 1/2% Ground Rent	Premium - Rs. 82,500/- G. Rent - Rs. 2062.50	Office Building with Residence on Top floor
3.	Communist Party of India (M) 14, Ashoka Road, New Delhi-110001	Plot No. 27,28 & 29 Market Rd. Institutional area. Area-1197.33 sq. mts. Allotted on 22.11.83	Rs. 2625/- per sq. mt. as Security deposit plus 2 1/2% of Security deposit as annual Ground Rent	Security - 31,42,991.25 Annual Licence Fee - 78,574.80	For construction of Office building in the name of the Trustees of A.K. Gopalan Bhawan Trust.
4.	Jawahar Bhawan Trust. 3, Raisina Road New Delhi-110001.	Dr. Rajinder Prasad Road Institutional area Area-4736.1 sq.m yds Allotted on 8.9.75	Rs. 125/- per sq. yd. as premium plus 2 1/2% annual Ground Rent	Premium - 5,92,012.50 Annual G.R. - 14,800.35 Depreciated- 96,212.00 Bungalow No. 3, Raisina Road	For construction of its offices only.
				7,03,024.85	

Sl. No.	Name & Address of Political Party	Location	Rates at which allotted	Amount of Ground Rent and licence fee per annum	Other conditions
1	2	3	4	5	6
For 4583.32 sq. yds.					
ii) 4583.32 sq.yds. allotted on 21.12.76					
ii) Premium - 5,72,915.00 Annual G.R. -14,322.88 Depreciated Cost of -1,18,980.00 Bungalow No. 2 & 4, Dr. Rajinder Prasad Road					
7,06,217.88					

STATEMENT-II*Particulars of General Pool Residential Accommodation allotted to various political parties*

S.No.	Name of the Political Parties	Particulars of Accommodation	Rate of L/Fee	Remarks
1.	Congress (I) Party Parliament	S.IV/209 R.K. Puram	@ 60.00	
2.	- do -	S.IV/181 R.K. Puram	@ 60.00	
3.	- do -	S.IV/892 R.K. Puram	@ 60.00	
4.	- do -	401 & 402 Albert Marg	@ 328.00	
5.	- do -	J-556, Mandir Marg	@ 148.00	
6.	- do -	896, BKS Marg	@ 148.00	
7.	- do -	80-H/S. IV, DIZ Area	@ 148.00	
8.	- do -	74-B/S IV, DIZ Area	@ 131.00	
9.	- do -	81-B/S IV, DIZ Area	@ 131.00	
10.	- do -	781- L.B. Nagar	@ 121.00	
11.	A.I.C.C.(I) (Sh. J.N. Mishra)	12 Park Lane	@ 237.00	
12.	A.I.C.C. (I)	3, Raisina Road	@ 4362.00	
13.	A.I.C.C.	5, Raisina Road	@ 9101.00	
14.	D.P.C.C. (I)	2, Talkatora Road	@ 2532.00	

S.No.	Name of the Political Parties	Particulars of Accommodation	Rate of L/Fee	Remarks
15.	Bhartiya Janta Party	11, Ashoka Road	@ 10433.00	
16.	Janta Party (Sh. Chander Shekar)	3, South Avenue	@ 3916.00	
17.	Lok Dal (A)	15, Windsor Place	@ 2361.00*	
18.	Lok Dal (B)	3, Pt. Pant Marg, spl. L/F	@ 739.00	
19.	I.N.T.U.C.	1-B Maulana Azad Mkt. Road	@ 4081.00	
20.	Mahila Congress (I) of A.I.C.C. (I)	1, Talkatora Road	@ 2068.00	

STATEMENT-III*Names of Political Parties who have been provided accommodation at Vithalbai Patel House, Delhi*

S.No.	Name	Particulars Accommodation	Rate of rent per month	Remarks
1.	Lok Dal	1, Vithalbai Patel House	Rs. 67.20 (As applicable to M.Ps without rebate)	—
2.	- do -	2, V.P. House	67.20 (- do -)	—
3.	- do -	S/Qrs. No. 65 V.P. House	18.00 (- do -)	—
4.	C.P.I. (M)	8, V.P. House	68.20 (- do -)	—
5.	C.P.I. (M)	14, V.P. House	113.28 (- do -)	—
6.	B.J.P.	24, V.P. House	67.20 (- do -)	—
7.	B.J.P.	523, V.P. House	70.70 (- do -)	—
8.	B.J.P.	S/Qrs. No. 56 V.P. House	18.00 (- do -)	—
9.	Janta Party	115, V.P. House	70.70 (- do -)	—
10.	- do -	416, V.P. House	69.70 (- do -)	—
11.	- do -	418, V.P. House	69.70 (- do -)	—
12.	C.P.I.	119, V.P. House	69.70 (- do -)	—
13.	C.P.I.	201-A, V.P. House	67.20 (- do -)	—

S.No.	Name	Particulars Accommodation	Rate of rent per month	Remarks
14.	C.P.I.	309, V.P. House	70.70 (- do -)	—
15.	D.M.K.	212, V.P. House	69.70 (- do -)	
16.	Damocratic Socialist Party	310, V.P. House	633.90 (-do-	allotment has been cancelled w.e.f. 22.3.88 as this party does not exist.
17.	A.I.A.D.M.K. Party	513, V.P. House	1067.00 (- do)	allotment has been cancelled w.e.f. 15.3.88.